

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 413/2021

In the Matter of:

Bikramjit Singh Shergill

.....Applicant

Versus

State of Punjab & Ors.

.....Respondent(s)

INDEX

S. No.	Particulars	Page Nos.
1.	ADDITIONAL RESPONSE ON BEHALF OF M/S ECOSTAN INFRA PVT. LTD. (IMPLEADED AS RESPONDENT NO. 5)	1-5
2.	Annexure-1: The details of RDF disposed of by the Respondent No. 5.	6-12
3.	Annexure-2: A true copy of some of the RDF disposal certificates issued by the concerned industry.	13-19
4.	Annexure-3: A copy of the agreement with M/s Shree Cement Ltd.	20-30

Filed Through:

Sharma

**BIPIN KUMAR & SURESH CHANDRA SHARMA
ADVOCATES**

**For M/s Eximius Law Partners LLP
(Advocates & Legal Consultants)**

Q-22/B, 2nd Floor, Jangpura Extn. New Delhi-110014

9899972768/9891954800

eximiuslegal@gmail.com

New Delhi
07.11.2025



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**
Original Application No. 413/2021



In the Matter of:

Bikramjit Singh Shergill

.....Applicant

Versus

State of Punjab & Ors.

.....Respondent(s)

**ADDITIONAL RESPONSE ON BEHALF OF M/S ECOSTAN
INFRA PVT. LTD. (IMPLEADED AS RESPONDENT NO. 5) IN
COMPLIANCE OF THE ORDER DATED 18.09.2025 AND
29.10.2025 PASSED BY THIS HON'BLE TRIBUNAL.**

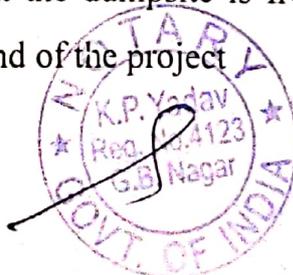
I, Satyendra Mishra S/o S/o Shri Prakash Mishra R/o Flat No. 11106, 11th Floor, Alpine Tower, Mahagun Mywood Gaur City-2, Sector-16, Noida Extension, Gautam Budh Nagar, U.P.-210306, do hereby solemnly affirm and state as under:

1. That I am the director of M/s Ecostan Infra Pvt. Ltd., a company incorporated under the Companies Act, 2013 having its registered office at office No. 906A, 9th Floor, Plot No. A-40, I-Thum, Sector-62, Noida, Gautam Buddha Nagar, Uttar Pradesh-201309.
2. That in compliance with the directions of the Hon'ble Tribunal vide order dated 18.09.2025 and 29.10.2025, the Respondent No. 5 is respectfully submitting the details of its contractual obligations and



the performance thereof under the agreement executed with the Municipal Corporation, Bhatinda read with the RFP documents for the awarded work of disposal of legacy waste, particularly regarding disposal of RDF.

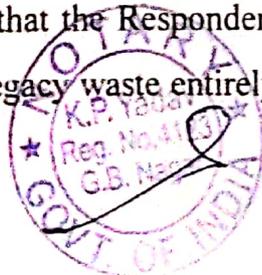
3. That the Respondent No. 5 was awarded the work of Bio-remediation of legacy waste at Municipal Solid Waste Dumpsite (Mansa Road), Bathinda, by the Municipal Corporation, Bathinda vide Allotment Letter dated 23.12.2022 for a total awarded quantity of 2,77,522 cubic meters at a contract value of Rs. 6,52,51,716/-, at the rate of Rs. 235.12 per cubic meter.
4. That as per the Request for Proposal (RFP) document and the agreement issued by the Municipal Corporation, Bathinda, the obligations and scope of work of the Concessionaire (Respondent No. 5) included inter alia the following key components:
 - i. To clear the existing dumpsite by using the technology of Bio-remediation and Bio-mining within 12 months.
 - ii. To be responsible for removal and disposal of RDF and plastic waste after segregation.
 - iii. To sell or dispose of RDF, plastic waste, and compost (if any) recovered from the existing dump after segregation.
 - iv. To ensure that the dumpsite is free from RDF and plastic waste at the end of the project



- v. To provide all infrastructure such as shredding machinery, trommels, conveyors, and bailing machines at its own cost and maintain the same.
- vi. To comply strictly with the guidelines of the Solid Waste Management Rules, 2016, the directions of the Pollution Control Board/NGT, and other statutory requirements

It is respectfully submitted that as per the terms of the RFP, the Respondent No. 5 was obligated to bear the cost of handling, processing, and transportation of RDF and related byproducts. The Municipal Corporation was only responsible to provide space for the disposal of inert or remediated soil wherever required.

5. That in compliance of its obligations, the Respondent No. 5 has developed and installed necessary infrastructure including shredders and trommels at site, entirely at its own cost and carried out segregation of waste into RDF, inert material, and compostable fractions, and disposed of each category as per prescribed norms.
6. That it is stated that the Respondent No. 5 has completed the entire work of bio-Remediation of Legacy Waste at Municipal Waste Dumpsite (Mansa Road) Bathinda of the total awarded Quantity of legacy waste of 277522 Cum. Further, all the byproducts of the processing of legacy waste including RDF have also been disposed of in full.
7. That it is submitted that the Respondent No. 5 disposed of the RDF generated from the legacy waste entirely as part of its contractual and



environmental obligations, and not as a commercial sale transaction. The RDF was lifted and co-processed primarily by cement and paper industries, including M/s Shree Cement Ltd., Ambuja Cement, J.K. Cement, Genus Paper & Boards Ltd., and others. It is further submitted that, as per prevailing industry practice, cement and paper industries often do not pay cost or consideration for accepting refuse-derived fuel (RDF) for co-processing. Consequently, the RDF was lifted on a Free of Cost (FOC) basis, and the entire transportation and handling expenditure was borne by the Respondent No. 5.

8. That it is however submitted that M/s Shree Cement Ltd. entered into an agreement with the Respondent No. 5 whereunder it agreed to pay nominal charges of Rs. 100 per metric tonne (MT). In all other cases, the RDF disposal was done by the Respondent No. 5 involving its own cost and no part of the RDF was sold by the Respondent No. 5. The details of RDF disposed of by the Respondent No. 5 is annexed herewith as **Annexure-1**. A true copy of some of the RDF disposal certificate issued by the concerned industry are annexed hereto as **Annexure-2**. A true copy of the agreement executed with M/s Shree Cement Ltd. is annexed hereto as **Annexure-3**.
9. That it is respectfully submitted that the Respondent No. 5 has completed the allotted work to the satisfaction of the Municipal Corporation, Bathinda. The site is now fully remediated, and the Respondent has already requested for issuance of a Completion Certificate by the Municipal Corporation.





VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the records of the case and nothing material has been concealed therefrom.

Verified at Noida on this day of 7 Nov, 2025.



ATTESTED
K.P. YADAV
NOTARY PUBLIC

17 NOV 2025



Annexure-1

6

ECHO CLEAN ENVIRO SERVICES

Date 28/1/25

Subject: Confirmation of RDF Material Lifting from S.W.M Facility, Nachatar Nagar Bhatinda .

This is to certify that **Echo Clean Enviro Services** has lifted Unshredded RDF (Refuse Derived Fuel) material through transporter JHR Roadlines from your Biomining site located at Nachatar Nagar, **Bhatinda**, Punjab. Operated under Company **Ecoston Infra Pvt. Ltd.**

The lifting of RDF material was carried out as per mutual understanding with 0 (Nil) Amount and under supervision from your authorized site team. The details of the material lifted (such as date, quantity, and vehicle details) are enclosed herewith for your reference.

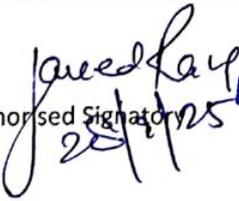
S.R.No.	DC NO.	L.R.N	L.R. Date	Vehicle No	Unloading Plant	Loading Wt
1	105	8102	15-12-2024	HR58C2089	Silvertoan Paper Ltd.	42.975
2	106	8322	15-12-2024	HR58D1205	Silvertoan Paper Ltd.	48.33
3	107	8323	15-12-2024	PB13BB9815	Silvertoan Paper Ltd.	44.64
4	115	8329	17-12-2024	HR58E8921	Silvertoan Paper Ltd.	44.71
5	118	8333	18-12-2024	HR58D1882	Silvertoan Paper Ltd.	45.72
6	121	8337	19-12-2024	HR58C2089	Silvertoan Paper Ltd.	50.195
7	126	8472	20-12-2024	HR58E8921	Silvertoan Paper Ltd.	43.81
8	127	8473	20-12-2024	HR58D8921	Silvertoan Paper Ltd.	40.695
9	128	8341	20-12-2024	HR58D1882	Silvertoan Paper Ltd.	47.13
10	133	8345	22-12-2024	HR58D8921	Silvertoan Paper Ltd.	42.56
11	134	8346	22-12-2024	HR58D1882	Silvertoan Paper Ltd.	43.565
12	166	8366	29-12-2024	HR58D1882	Silvertoan Paper Ltd.	44.875
13	174	8368	30-12-2024	HR58C2089	Silvertoan Paper Ltd.	42.975
14	175	8369	30-12-2024	HR58D3799	Silvertoan Paper Ltd.	37.925
15	176	8370	30-12-2024	HR58D9915	Silvertoan Paper Ltd.	38.15
16	177	8371	30-12-2024	HR58C8129	Silvertoan Paper Ltd.	39.15
17	182	8495	31-12-2024	HR58D1164	Silvertoan Paper Ltd.	48.6
18	183	8496	31-12-2024	HR58D8921	Silvertoan Paper Ltd.	47.93
19	184	8497	31-12-2024	HR58E8921	Silvertoan Paper Ltd.	44.56
20	188	8374	31-12-2024	HR58D1882	Silvertoan Paper Ltd.	45.625
21	189	8375	31-12-2024	HR58D1205	Silvertoan Paper Ltd.	49.9
22	192	8379	31-12-2024	HR58C9029	Silvertoan Paper Ltd.	46.675

1, Jahangeer Patti, Sujru, Muzaffarnagar, Uttar Pradesh, PIN-251003

23	193	8380	01-01-2025	HR58D3799	Silvertoan Paper Ltd.	49.43
24	194	8381	01-01-2025	HR58C2089	Silvertoan Paper Ltd.	53.62
25	195	8382	01-01-2025	HR58D9915	Silvertoan Paper Ltd.	52.95
26	196	8383	01-01-2025	HR58C8129	Silvertoan Paper Ltd.	52.145
27	203	8388	02-01-2025	HR58E8921	Silvertoan Paper Ltd.	46.46
28	204	8389	02-01-2025	HR58D8921	Silvertoan Paper Ltd.	50.99
29	209	8390	02-01-2025	HR58D1164	Silvertoan Paper Ltd.	49.1
30	210	8393	03-01-2025	HR58C9029	Silvertoan Paper Ltd.	45.765
31	212	8206	03-01-2025	HR58D1882	Silvertoan Paper Ltd.	52.99
32	213	8207	03-01-2025	HR58C8129	Silvertoan Paper Ltd.	47.185
33	214	8394	03-01-2025	HR58D9915	Silvertoan Paper Ltd.	43.405
34	215	8395	03-01-2025	HR58D3799	Silvertoan Paper Ltd.	46.01
35	221	8398	04-01-2025	HR58C2089	Silvertoan Paper Ltd.	46.825
36	229	8213	05-01-2025	HR58E8921	Silvertoan Paper Ltd.	43.12
37	230	8214	05-01-2025	HR58D8921	Silvertoan Paper Ltd.	42.58
38	237	8112	05-01-2025	HR58D1205	Silvertoan Paper Ltd.	48.445
39	238	8113	06-01-2025	HR58C9029	Silvertoan Paper Ltd.	46.3
40	243	8118	07-01-2025	HR58C2089	Silvertoan Paper Ltd.	46.655
41	244	8219	07-01-2025	HR58D8921	Silvertoan Paper Ltd.	44.89
42	246	8119	07-01-2025	HR58D1882	Silvertoan Paper Ltd.	44.295
43	252	8223	08-01-2025	HR58C9029	Silvertoan Paper Ltd.	44.35
44	253	8224	08-01-2025	HR58D1205	Silvertoan Paper Ltd.	44.86
45	259	8125	09-01-2025	HR58D8921	Silvertoan Paper Ltd.	47.165
46	260	8126	09-01-2025	HR58D1882	Silvertoan Paper Ltd.	43.7
47	271	8230	11-01-2025	HR58C9029	Silvertoan Paper Ltd.	48.12
48	272	8231	11-01-2025	HR58D1205	Silvertoan Paper Ltd.	47.925
49	277	8135	13-01-2025	HR58C2089	Silvertoan Paper Ltd.	43.99
50	278	8136	13-01-2025	HR58E8921	Silvertoan Paper Ltd.	42.445
51	281	8237	13-01-2025	HR58D1882	Silvertoan Paper Ltd.	41
52	284	8240	13-01-2025	HR58D8921	Silvertoan Paper Ltd.	44.15
53	300	8154	17-01-2025	HR58D1882	Disha Paper Industries	49.46
54	301	8155	17-01-2025	HR58D8921	Disha Paper Industries	42.305
55	302	8156	17-01-2025	HR58E8921	Disha Paper Industries	48.21
56	303	8157	17-01-2025	HR58C2089	Disha Paper Industries	44.505
57	580	8818	04-03-2025	HR58D1882	S.N Paper	40.16
58	25-26/04/026	9548	08-04-2025	HR58D1882	K.K. duplex Ltd.	41.235

Thanking your with Reards

Echo Clean Enviro Services


 Authorised Signatory
 For ECHO CLEAN ENVIRO SERVICES
 Proprietor

GSTIN : 09ALNPH0402M1Z3

99970 57204



ECHO CLEAN ENVIRO SERVICES

28/7/25

Subject: Confirmation of RDF Material Lifting from S.W.M Facility, Nachatar Nagar Bhatinda. Date.....

This is to certify that **Echo Clean Enviro Services** has lifted shredded RDF (Refuse Derived Fuel) material through transporter JHR Roadlines from your Biomining site located at Nachatar Nagar, **Bhatinda**, Punjab. Operated under Company **Ecoston Infra Pvt. Ltd.**

The lifting of RDF material was carried out as per mutual understanding with 0 (Nil) Amount and under supervision from your authorized site team. The details of the material lifted (such as date, quantity, and vehicle details) are enclosed herewith for your reference.

S.R.No.	DC NO.	L.R.N	L.R. Date	Vehical No	Unlodng Plant	L.R. Weight
1	563	8746	27-02-2025	RJ09GC2674	J.K. Cement J.K. Cement Mangrol	36.595
2	565	8811	28-02-2025	RJ52GA3269	JK Nimbahera	31.48
3	566	8812	28-02-2025	RJ09GD8246	J.K. Cement J.K. Cement Mangrol	33.03
4	575	8760	03-03-2025	RJ01GD0563	J.K. Cement Mangrol	32.305
5	581	9041	04-03-2025	HR58D1205	Genus Paper and Board Mzn unit	37.68
6	603	8825	09-03-2025	HR58C9029	Genus Paper and Board Muradabbad unit	40.58
7	649	9611	22-02-2025	RJ09GC3542	J.K. Cement Mangrol	28.57
8	655	8835	23-03-2025	RJ01GC4736	J.K. Cement Mangrol	33.19
9	657	9503	23-03-2025	HR58AD1205	Genus Paper and Board Muradabbad unit	33.52
10	660	9617	24-03-2025	RJ09GB6081	J.K. Cement Mangrol	33.05
11	661	9618	24-03-2025	RJ14GJ3741	J.K. Cement Mangrol	33.285
12	662	9506	24-03-2025	HR58C9029	Genus Paper and Board Muradabbad unit	38.53
13	666	9625	26-03-2025	RJ09GB8442	J.K. Cement Mangrol	34.855
14	667	9626	26-03-2025	RJ09GB9157	J.K. Cement Mangrol	40.08
15	668	9510	26-03-2025	HR58C2089	Genus Paper and Board Muradabbad unit	37.665
16	671	9627	27-03-2025	RJ01GB5794	J.K. Cement Mangrol	35.08
17	672	9628	27-03-2025	RJ01GB7720	J.K. Cement Mangrol	34.5
18	673	9629	27-03-2025	RJ01GD4669	J.K. Cement Mangrol	49.51
19	674	9630	27-03-2025	RJ01GD0763	J.K. Cement Mangrol	36.58
20	675	9631	27-03-2025	RJ01GD0914	J.K. Cement Mangrol	40.585
21	677	9514	28-03-2025	HR58D1882	Genus Paper and Board Muradabbad unit	36.395
22	678	9515	28-03-2025	HR58D1205	Genus Paper and Board Muradabbad unit	37.84
23	679	9632	28-03-2025	RJ06GB9453	J.K. Cement Mangrol	36.87
24	680	9633	28-03-2025	RJ01GD0764	J.K. Cement Mangrol	31.095
25	683	9517	29-03-2025	HR38AD0019	Genus Paper and Board Muradabbad unit	31.16
26	684	9635	29-03-2025	RJ01GC7232	J.K. Cement Mangrol	35.785
27	685	9636	29-03-2025	RJ01GD2479	J.K. Cement Mangrol	35.655
28	688	9637	30-03-2025	RJ36GA8626	J.K. Cement Mangrol	34.61
29	689	9638	30-03-2025	RJ01GD0894	J.K. Cement Mangrol	37.735
30	690	9639	30-03-2025	RJ01GD4865	J.K. Cement Mangrol	42.605
31	691	9640	30-03-2025	RJ09GC6541	J.K. Cement Mangrol	39.95

32	25-26/04/005	9528	03-04-2025	HR58C2089	Genus Paper and Board Muradabbad unit	42.985
33	25-26/04/006	9529	03-04-2025	HR58D1205	Genus Paper and Board Mzn unit	41.51
34	25-26/04/008	9531	04-04-2025	HR58D1882	Genus Paper and Board Mzn unit	39.64
35	25-26/04/009	9532	04-04-2025	HR58C9029	Genus Paper and Board Mzn unit	43.815
36	25-26/04/012	9534	05-04-2025	HR58D1205	Genus Paper and Board Mzn unit	38.845
37	25-26/04/014	9537	05-04-2025	PB11CM8973	Genus Paper and Board Muradabbad unit	35.66
38	25-26/04/018	9541	07-04-2025	HR45E8036	Genus Paper and Board Muradabbad unit	35.515
39	25-26/04/019	9543	07-04-2025	HR58C9029	Genus Paper and Board Mzn unit	39.44
40	25-26/04/023	8901	08-04-2025	RJ09GC6541	Ambuja Cement Mundwa	33.09
41	25-26/04/024	8902	08-04-2025	RJ09GC3414	Ambuja Cement Mundwa	34.005
42	25-26/04/025	8903	08-04-2025	RJ09GB9632	Ambuja Cement Mundwa	38.245
43	25-26/04/027	9549	08-04-2025	HR58D1205	Genus Paper and Board Muradabbad unit	32.865
44	25-26/04/028	9550	08-04-2025	HR58C2089	Genus Paper and Board Muradabbad unit	36.73
45	25-26/04/032	9554	09-04-2025	HR58C9029	Genus Paper and Board Muradabbad unit	34.345
46	25-26/04/043	8845	13-04-2025	NL01AJ0973	Ambuja Cement Mundwa	36.21
47	25-26/04/049	8912	14-04-2025	RJ06GD5846	Ambuja Cement Mundwa	34.77
48	25-26/04/052	8854	15-04-2025	RJ01GC0519	Ambuja Cement Mundwa	36.14
49	25-26/04/063	8925	18-04-2025	RJ09GC0480	Ambuja Cement Mundwa	33.125
50	25-26/04/066	8932	19-04-2025	RJ01GC0519	Ambuja Cement Mundwa	36.29
51	25-26/04/072	8857	21-04-2025	NL01AB9341	Ambuja Cement Mundwa	30.04
52	25-26/04/073	8858	21-04-2025	RJ01GD1502	Ambuja Cement Mundwa	28.37
53	25-26/04/074	8860	22-04-2025	RJ09GC6541	Ambuja Cement Mundwa	33.365
54	25-26/04/079	8943	23-04-2025	RJ09GE1061	Ambuja Cement Mundwa	35.79
55	25-26/04/080	8944	23-04-2025	RJ09GC2539	Ambuja Cement Mundwa	34.53
56	25-26/04/084	8946	24-04-2025	RJ01GC0519	Ambuja Cement Mundwa	34.96
57	25-26/04/085	8864	25-04-2025	RJ39GA7540	Ambuja Cement Mundwa	28.865
58	25-26/04/103	8868	27-04-2025	RJ09GC6541	Ambuja Cement Mundwa	37.07
59	25-26/04/108	9661	28-04-2025	NL01AJ2260	Ambuja Cement Mundwa	31.25
60	25-26/04/111	8949	29-04-2025	RJ39GA7540	Ambuja Cement Mundwa	28.395
61	25-26/05/007	8950	02-05-2025	RJ09GB9632	Ambuja Cement Mundwa	39.945
62	25-26/05/015	8951	03-05-2025	RJ01GC4377	Ambuja Cement Mundwa	42.575
63	25-26/05/016	9203	03-05-2025	RJ01GD0305	Ambuja Cement Mundwa	35.18
64	25-26/05/017	9204	03-05-2025	RJ09GC0480	Ambuja Cement Mundwa	32.88
65	25-26/05/024	8952	04-05-2025	RJ09GC6841	Ambuja Cement Mundwa	39.09
66	25-26/05/025	8953	04-05-2025	RJ09GC6541	Ambuja Cement Mundwa	34.025
67	25-26/05/034	9663	05-05-2025	RJ09GB8919	Ambuja Cement Mundwa	39.53
68	25-26/05/046	8954	07-05-2025	RJ01GC7469	Ambuja Cement Mundwa	42.16
69	25-26/05/058	8955	08-05-2025	RJ01GC0619	Ambuja Cement Mundwa	37.715
70	25-26/05/059	8956	09-05-2025	RJ01GD1502	Ambuja Cement Mundwa	33.84
71	25-26/05/060	9205	09-05-2025	RJ09GC3628	Ambuja Cement Mundwa	33.625
72	25-26/05/061	9664	10-05-2025	RJ21GE8450	Ambuja Cement Mundwa	34.75
73	25-26/05/062	9665	10-05-2025	RJ21GE5793	Ambuja Cement Mundwa	35.38
60	25-26/05/064	9666	10-05-2025	NL01AJ3142	Ambuja Cement Mundwa	31.645
61	25-26/05/065	9667	10-05-2025	RJ01GC5047	Ambuja Cement Mundwa	31.71
62	25-26/05/068	9668	11-05-2025	RJ21GD5530	Ambuja Cement Mundwa	32.41
63	25-26/05/069	9669	11-05-2025	RJ09GB8919	Ambuja Cement Mundwa	32.75
64	25-26/05/077	9670	12-05-2025	NL01AJ1348	Ambuja Cement Mundwa	30.23
65	25-26/05/078	9671	12-05-2025	RJ01GC0519	Ambuja Cement Mundwa	34.73
66	25-26/05/079	9672	12-05-2025	RJ01GC7469	Ambuja Cement Mundwa	37.035
67	25-26/05/080	9673	12-05-2025	RJ09GC6053	Ambuja Cement Mundwa	35.635
68	25-26/05/086	9674	13-05-2025	RJ09GB9269	Ambuja Cement Mundwa	31.565

69	25-26/05/093	9675	15-05-2025	RJ19GF5011	Ambuja Cement Mundwa	35.515
70	25-26/05/094	9676	15-05-2025	RJ52GA2526	Ambuja Cement Mundwa	31.99
71	25-26/05/095	9677	15-05-2025	RJ09GC4420	Ambuja Cement Mundwa	29.645
72	25-26/05/096	9678	15-05-2025	RJ09GB8460	Ambuja Cement Mundwa	31.995
73	25-26/05/104	9679	17-05-2025	RJ21GD5530	Ambuja Cement Mundwa	27.2
60	25-26/05/105	9680	17-05-2025	RJ21GE8450	Ambuja Cement Mundwa	28.1
60	25-26/05/106	9681	17-05-2025	RJ21GE5793	Ambuja Cement Mundwa	28.375
61	25-26/05/108	9682	18-05-2025	RJ01GC0519	Ambuja Cement Mundwa	31.825
62	25-26/05/109	9683	18-05-2025	RJ09GB8919	Ambuja Cement Mundwa	35.245
63	25-26/05/114	9685	19-05-2025	RJ09GC0480	Ambuja Cement Mundwa	33.95
64	25-26/05/115	9686	19-05-2025	RJ09GB9269	Ambuja Cement Mundwa	35.255
65	25-26/05/119	8953	20-05-2025	NL01AJ0973	Ambuja Cement Mundwa	33.95
66	25-26/05/137	9687	23-05-2025	NL01AJ9083	Ambuja Cement Mundwa	32.03
67	25-26/05/139	9688	23-05-2025	RJ21GE8450	Ambuja Cement Mundwa	31.6
68	25-26/05/145	9206	24-05-2025	RJ21GE5793	Ambuja Cement Mundwa	33.55
69	25-26/05/147	9689	24-05-2025	RJ01GC0519	Ambuja Cement Mundwa	33.615
70	25-26/05/152	9690	25-05-2025	RJ32GD5593	Ambuja Cement Mundwa	33.95
71	25-26/05/153	9691	25-05-2025	RJ09GC5644	Ambuja Cement Mundwa	34.33
72	25-26/05/160	9692	26-05-2025	RJ01GC2673	Ambuja Cement Mundwa	35.955
73	25-26/05/161	9693	26-05-2025	RJ01GB6584	Ambuja Cement Mundwa	34.97
74	25-26/05/162	9694	26-05-2025	RJ19GF03111	Ambuja Cement Mundwa	27.04
75	25-26/05/163	9695	26-05-2025	RJ19GF5011	Ambuja Cement Mundwa	37.88
76	25-26/05/164	9696	26-05-2025	RJ14GF1268	Ambuja Cement Mundwa	29.27
77	25-26/05/170	9697	27-05-2025	RJ21GE5793	Ambuja Cement Mundwa	36.42
78	25-26/05/171	8970	28-05-2025	RJ21GD5530	Ambuja Cement Mundwa	29.94
79	25-26/05/172	8971	28-05-2025	RJ21GC8972	Ambuja Cement Mundwa	30.615
80	25-26/05/173	9209	28-05-2025	RJ01GC0519	Ambuja Cement Mundwa	28.12
81	25-26/05/185	8977	29-05-2025	RJ23GC4089	Ambuja Cement Mundwa	42.58
82	25-26/05/186	8978	29-05-2025	RJ21GE8450	Ambuja Cement Mundwa	30.8
83	25-26/05/188	9701	30-05-2025	RJ09GC6053	Ambuja Cement Mundwa	35.64
84	25-26/05/189	8962	31-05-2025	RJ21GE5793	Ambuja Cement Mundwa	32.04
85	25-26/05/190	8983	31-05-2025	RJ21GD5530	Ambuja Cement Mundwa	28.8
86	25-26/06/001	8984	01-06-2025	RJ07GD7661	Ambuja Cement Mundwa	34.65
87	25-26/06/002	8985	01-06-2025	RJ07GC8973	Ambuja Cement Mundwa	30.76
88	25-26/06/006	8986	01-06-2025	RJ21GE8450	Ambuja Cement Mundwa	31.7
89	25-26/06/007	8987	01-06-2025	RJ50GA8352	Ambuja Cement Mundwa	27.255
90	25-26/06/016	9210	03-06-2025	RJ01GC0519	Ambuja Cement Mundwa	30.09
91	25-26/06/017	9211	03-06-2025	RJ19GF0311	Ambuja Cement Mundwa	26.61
92	25-26/06/018	9212	03-06-2025	RJ14GF1268	Ambuja Cement Mundwa	26.695
93	25-26/06/020	9213	03-06-2025	RJ19GEF5011	Ambuja Cement Mundwa	31.395
94	25-26/06/023	9214	04-06-2025	NL01AJ9083	Ambuja Cement Mundwa	30.14
95	25-26/06/024	9215	04-06-2025	RJ01GB6584	Ambuja Cement Mundwa	35.64
96	25-26/06/025	9217	04-06-2025	RJ01GC2673	Ambuja Cement Mundwa	39.68
97	25-26/06/026	9698	05-06-2025	RJ21GE5793	Ambuja Cement Mundwa	41.29
98	25-26/06/027	9699	05-06-2025	NL01AJ1348	Ambuja Cement Mundwa	30.395
99	25-26/06/030	8993	06-06-2025	RJ21GD5530	Ambuja Cement Mundwa	33.36
100	25-26/06/031	8994	06-06-2025	RJ21GE8450	Ambuja Cement Mundwa	34.5
101	25-26/06/034	9220	08-06-2025	RJ09GB8868	Ambuja Cement Mundwa	36.93
102	25-26/06/035	9221	12-06-2025	RJ19GF0311	Ambuja Cement Mundwa	27.76
103	25-26/06/036	9222	12-06-2025	RJ19GF5011	Ambuja Cement Mundwa	33.92
104	25-26/06/037	9223	12-06-2025	RJ14GF1268	Ambuja Cement Mundwa	31.515

2107

105	25-26/06/040	9226	28-06-2025	RJ42GA1555	Ambuja Cement Mundwa	39.105
106	25-26/06/042	9228	29-06-2025	RJ10GB1221	Ambuja Cement Mundwa	33.77
107	25-26/06/043	9229	30-06-2025	RJ09GC4913	Ambuja Cement Mundwa	34.12
108	25-26/07/001	9234	01-07-2025	NL01AJ0973	Ambuja Cement Mundwa	37.1
109	25-26/07/002	9235	03-07-2025	RJ21GE8450	Ambuja Cement Mundwa	40.5
110	25-26/07/003	9236	03-07-2025	RJ21GE4624	Ambuja Cement Mundwa	42.715
111	25-26/07/004	9237	03-07-2025	RJ50GA8015	Ambuja Cement Mundwa	40.755
112	25-26/07/008	9238	05-07-2025	RJ19GF0311	Ambuja Cement Mundwa	32.825
113	25-26/07/009	9240	05-07-2025	RJ14GF1268	Ambuja Cement Mundwa	34.52
114	25-26/07/010	9241	05-07-2025	RJ19GG1531	Ambuja Cement Mundwa	42.36
115	25-26/07/011	9242	06-07-2025	RJ09GC3414	Ambuja Cement Mundwa	36.24
116	25-26/07/012	9243	06-07-2025	RJ21GE7200	Ambuja Cement Mundwa	37.405
117	25-26/07/013	9244	06-07-2025	RJ21GE5793	Ambuja Cement Mundwa	35.98
118	25-26/07/014	9407	06-07-2025	RJ09GC6541	Ambuja Cement Mundwa	36.705
119	25-26/07/015	9408	06-07-2025	RJ21GE8450	Ambuja Cement Mundwa	37.1
120	25-26/07/016	9246	06-07-2025	RJ21GC9636	Ambuja Cement Mundwa	34.89
121	25-26/07/017	9247	06-07-2025	RJ21GE4624	Ambuja Cement Mundwa	33.83
122	25-26/07/021	9413	08-07-2025	RJ21GD1161	Ambuja Cement Mundwa	41.52
123	25-26/07/022	9250	08-07-2025	RJ01GC4377	Ambuja Cement Mundwa	36.65
124	25-26/07/023	9251	08-07-2025	RJ21GD5530	Ambuja Cement Mundwa	32.03
125	25-26/07/024	9252	08-07-2025	RJ07GC2219	Ambuja Cement Mundwa	29.8
126	25-26/07/025	9253	09-07-2025	RJ01GD7077	Ambuja Cement Mundwa	37.42
127	25-26/07/026	9254	09-07-2025	RJ01GC3477	Ambuja Cement Mundwa	28.075
128	25-26/07/027	9255	09-07-2025	RJ01GB7642	Ambuja Cement Mundwa	29.085
129	25-26/07/028	9258	09-07-2025	RJ09GB3414	Ambuja Cement Mundwa	34.23
130	25-26/07/029	9259	09-07-2025	RJ21GD0433	Ambuja Cement Mundwa	33.68
131	25-26/07/030	9260	10-07-2025	RJ21GD6334	Ambuja Cement Mundwa	30.255
132	25-26/07/031	9414	10-07-2025	RJ21GD4841	Ambuja Cement Mundwa	38.95
133	25-26/07/032	9415	10-07-2025	RJ21GE7200	Ambuja Cement Mundwa	35.31
134	25-26/07/033	9262	10-07-2025	RJ21GC9900	Ambuja Cement Mundwa	38.88
135	25-26/07/034	9385	10-07-2025	HR58C9029	Ambuja Cement Mundwa	35.39
136	25-26/07/035	9263	10-07-2025	RJ21GD6145	Ambuja Cement Mundwa	31.88
137	25-26/07/036	9416	11-07-2025	RJ01GD2600	Ambuja Cement Mundwa	27.58
138	25-26/07/037	9417	12-07-2025	RJ19GF5011	Ambuja Cement Mundwa	36.305
139	25-26/07/038	9418	12-07-2025	RJ14GF1268	Ambuja Cement Mundwa	33.035
140	25-26/07/039	9419	12-07-2025	RJ19GF0311	Ambuja Cement Mundwa	29.87
141	25-26/07/040	9420	12-07-2025	RJ21GD5530	Ambuja Cement Mundwa	34.6
142	25-26/07/041	9264	13-07-2025	RJ21GD6334	Ambuja Cement Mundwa	34.81
143	25-26/07/042	9265	13-07-2025	RJ09GC6541	Ambuja Cement Mundwa	31.51
144	25-26/07/043	9421	13-07-2025	RJ21GD0433	Ambuja Cement Mundwa	34.415
145	25-26/07/044	9274	18-07-2025	RJ21GE5793	Ambuja Cement Mundwa	44.665
146	25-26/07/045	9276	20-07-2025	RJ21GC9872	Ambuja Cement Mundwa	36.185
147	25-26/07/046	9277	20-07-2025	RJ21GC9900	Ambuja Cement Mundwa	45.36
148	25-26/07/047	9278	20-07-2025	RJ21GD6145	Ambuja Cement Mundwa	38.14
149	25-26/07/048	9284	23-07-2025	RJ21GE5793	Ambuja Cement Mundwa	40.82
150	25-26/07/049	9293	24-07-2025	RJ32GB8188	Ambuja Cement Mundwa	37.21
151	25-26/08/001	9442	06-08-2025	RJ21GD6125	Ambuja Cement Mundwa	45.495
152	25-26/08/002	9443	06-08-2025	RJ01GD0305	Ambuja Cement Mundwa	44.63
153	25-26/08/003	9451	07-08-2025	RJ21GD6145	Ambuja Cement Mundwa	41.05
154	25-26/08/004	9454	08-08-2025	RJ21GC9900	Ambuja Cement Mundwa	44.075
155	25-26/08/005	9458	10-08-2025	RJ21GD5530	Ambuja Cement Mundwa	36.2

2108

156	25-26/08/006	9459	10-08-2025	RJ21GD0433	Ambuja Cement Mundwa	41.44
157	25-26/08/007	9466	13-08-2025	RJ21GD6125	Ambuja Cement Mundwa	43.8
158	25-26/08/008	9901	14-08-2025	RJ21GE5793	Ambuja Cement Mundwa	40.875
159	25-26/08/009	9471	15-08-2025	RJ21GD6145	Ambuja Cement Mundwa	35.63
160	25-26/08/010	9476	16-08-2025	RJ21GD0433	Ambuja Cement Mundwa	38.5
161	25-26/08/011	9477	16-08-2025	RJ21GC9900	Ambuja Cement Mundwa	33.285
162	25-26/08/012	9488	18-08-2025	RJ21GD6125	Ambuja Cement Mundwa	39.5
163	25-26/08/013	9193	20-08-2025	RJ21GE5793	Ambuja Cement Mundwa	39.735
164	25-26/08/014	9494	20-08-2025	RJ21GD6145	Ambuja Cement Mundwa	42.375
165	25-26/08/015	9811	31-08-2025	RJ21GD6125	Ambuja Cement Mundwa	42.33
166	25-26/09/001	9812	01-09-2025	RJ21GD5530	Ambuja Cement Mundwa	40.155
167	25-26/09/002	9813	02-09-2025	RJ21GE5793	Ambuja Cement Mundwa	46.33
168	25-26/09/003	9830	05-09-2025	RJ21GD6125	Ambuja Cement Mundwa	45.5
169	25-26/09/004	9842	09-09-2025	RJ21GD6145	Ambuja Cement Mundwa	43.31
170	25-26/09/005	9845	10-09-2025	RJ01GD0305	Ambuja Cement Mundwa	38.74
171	25-26/09/006	9846	10-09-2025	RJ01GC2673	Ambuja Cement Mundwa	32.5
172	25-26/09/007	9855	14-09-2025	RJ21GC9900	Ambuja Cement Mundwa	36.72
173	25-26/09/008	9856	15-09-2025	RJ32GB8188	Ambuja Cement Mundwa	39.42
174	25-26/09/009	9858	15-09-2025	RJ21GD6125	Ambuja Cement Mundwa	37.025
175	25-26/09/010	9860	15-09-2025	RJ21GD0433	Ambuja Cement Mundwa	32.65
176	25-26/09/011	9861	16-09-2025	RJ21GE5793	Ambuja Cement Mundwa	38.235
177	25-26/09/012	9862	16-09-2025	RJ21GD6145	Ambuja Cement Mundwa	34.24
178	25-26/09/013	9863	16-09-2025	RJ21GE8450	Ambuja Cement Mundwa	34.5
179	25-26/09/014	9865	17-09-2025	RJ21GD5530	Ambuja Cement Mundwa	30.755
180	25-26/09/015	9867	17-09-2025	RJ09GD6023	Ambuja Cement Mundwa	33
181	25-26/09/016	9868	17-09-2025	RJ21GC9900	Ambuja Cement Mundwa	33.04
182	25-26/09/017	9869	18-09-2025	RJ21GD0433	Ambuja Cement Mundwa	31.385
183	25-26/09/018	9875	19-09-2025	RJ21GD6125	Ambuja Cement Mundwa	34.65
184	25-26/09/019	9876	20-09-2025	RJ21GE5793	Ambuja Cement Mundwa	37.15
185	25-26/09/020	9878	20-09-2025	RJ21GD6145	Ambuja Cement Mundwa	32.725
186	25-26/09/021	9883	21-09-2025	RJ09GC6541	Ambuja Cement Mundwa	35.39
187	25-26/09/022	9884	21-09-2025	RJ21GD0433	Ambuja Cement Mundwa	35.395
188	25-26/09/023	9892	21-09-2025	RJ09GC3414	Ambuja Cement Mundwa	28.79
189	25-26/09/024	9899	22-09-2025	RJ21GD5530	Ambuja Cement Mundwa	30.335
190	25-26/09/025	10001	22-09-2025	RJ32GB8188	Ambuja Cement Mundwa	32.935
191	25-26/09/026	10002	23-09-2025	RJ21GC9900	Ambuja Cement Mundwa	32.78
192	25-26/09/027	10006	23-09-2025	RJ21GD6125	Ambuja Cement Mundwa	39.5
193	25-26/09/028	10007	23-09-2025	RJ21GE5793	Ambuja Cement Mundwa	36.895
194	25-26/09/031	10011	24-09-2025	RJ21GD0433	Ambuja Cement Mundwa	29.915
195	25-26/09/033	10013	25-09-2025	RJ21GD6145	Ambuja Cement Mundwa	28.095
196	25-26/09/034	10019	25-09-2025	RJ21GD5530	Ambuja Cement Mundwa	31.255
197	25-26/09/035	10024	27-09-2025	RJ21GE5793	Ambuja Cement Mundwa	30.72
198	25-26/09/036	10025	27-09-2025	RJ21GD6125	Ambuja Cement Mundwa	37.5
199	25-26/09/037	10026	27-09-2025	RJ32GB8187	Ambuja Cement Mundwa	32.865
200	25-26/09/038	10027	27-09-2025	RJ21GC9900	Ambuja Cement Mundwa	37.5
201	25-26/09/039	10029	28-09-2025	RJ21GD0433	Ambuja Cement Mundwa	29.395
202	25-26/09/041	10032	28-09-2025	RJ21GD5530	Ambuja Cement Mundwa	35.52

Thanking your with Regards

Jewel For ECHO CLEAN ENVIRO SERVICES

Authorised Signatory

Proprietor



Genus Paper & Boards Ltd

(A Kailash Group Company)

CIN No : L21098UP2012PLC048300 PAN NO-AAECG5483A

Genus

Dated: 01.08.2025

Certificate for material receipt for disposal through Energy Recovery

It is to certify that we have received the Refuse Derived Fuel (RDF) set out below. Collected from M/s ECHO CLEAN ENVIRO SERVICES-1, Jahangir Patti, sujru Muzaffarnagar UTTAR PRADESH 251103.

GSTIN/UN: 09ALNPH0402M1Z3 through our business associate M/s Vinayak traders 61/68 First Floor Laxman Vihar Muzaffarnagar-251001 at our waste to energy plant Genus Paper and Boards Limited. 8th K.M. Stone, Jansath Road, Muzaffarnagar (U.P) during the month of March and April-2025. M/s ECHO CLEAN ENVIRO SERVICE has lifted the below mentioned material Dumpsite Address: Solid Waste Management facility, Nacchar, Bhatinda Punjab, 151005 On Behalf of Ecoston Infra Private Ltd. Office no-906A, 9th floor, pt no-A40 I-Thum Tower A Sec-62, Noida, 31 U.P.-201309 State:- U.P. Code: 09. The same will be dispose off with the provisions of applicable laws.

Month	Type of Waste	Qty. Received (M.T.)
Mar-25	Refuse Derived Fuel (RDF)	240.930 MT (As Per Details Enclosed)

S.R. No	D.C	L.R.N	Date	Vehicle No	Loding Plant	Unloding Plant	L.R. Weight
1	581	9041	04/03/2025	HR58D1205	S.W.M Bhatinda	Genus Muzaffarnagar	37.68
2	25-26/05/006	9529	03/04/2025	HR58D1205	S.W.M Bhatinda	Genus Muzaffarnagar	41.51
3	25-26/05/008	9531	04/04/2025	HR58D1882	S.W.M Bhatinda	Genus Muzaffarnagar	39.64
4	25-26/05/009	9532	04/04/2025	HR58C9029	S.W.M Bhatinda	Genus Muzaffarnagar	43.815
5	25-26/05/012	9534	05/04/2025	HR58D1205	S.W.M Bhatinda	Genus Muzaffarnagar	38.845
6	25-26/05/019	9543	07/04/2025	HR58C9029	S.W.M Bhatinda	Genus Muzaffarnagar	39.44
Total Weight							240.93

Thanking you with regards
(GENUS PAPER & BOARD LIMITED)
For Genus Paper & Boards Limited

Authorized Signatory

Authorized Signatory...

Corporate Office: D-116, Okhla Industrial Area, Phase-I, New Delhi-110 020, India Ph. : +91-11-47114g00
Regd. Office & Works Unit-1: Kanth Road, Aghwanpur, Moradahad-244001(U.P.) Ph.' +91-591-2511242 GST No: 09AAECG5483A1ZP
Unit-2 : 8th K.M., Jansath Road Muzaffarnagar, Uttar Pradesh- 251001 GST No- 09AAECG5483A2ZO

Disha Industries Private Limited

AN ISO 9001:2015, 14001:2015, OHSAS 18001:2007 CERTIFIED COMPANY

MANUFACTURERS OF : HIGH QUALITY KRAFT PAPER

e-mail : info@dishaindustries.co.in, accounts@dishaindustries.co.in

Receipt & Processing / Utilization Certificate

This is certified that we have deployed the 184.480 MT RDF (Refused Derived Fuel) supplied from M/S Echo Clean Enviro Services, 1- jahangeer patti,sujru, Muzaffarnagar Uttar Pradesh 251003. This material has been lifted from Solid Waste Management Facility, Nacchatar nagar, Bhatinda Punjab 151005 On Behalf of Ecostan Infra Private Ltd. Office no-906A, Thum Tower A sec 62, Noida 31 U.P 201309, State U.P at Your Waste to Energy Plant through your business associate M/S Vianyak Traders, 61/68, first floor, Laxman Vihar, Muzaffarnagar at our plant Situated at 9th KM stone Jolly Road, Sikhera Muzaffarnagar 251001 (U.P).

Details of RDF are as under :-

S.R. No	DC NO.	L.R.N	L.R. Date	Veical No	L.R.Weight
1	300	8154	17-01-2025	HR58D1882	49.46
2	301	8155	17-01-2025	HR58D8921	42.305
3	302	8156	17-01-2025	HR58E8921	48.21
4	303	8157	17-01-2025	HR58C2089	44.505

Thank you,

Disha Industries Pvt Ltd

Auth. Sign



disha paper



Works :
9th Km. Stone,
Jolly Road, Village Sikhrera,
Muzaffarnagar - 251308 (U.P.)

Corp. Office :
316, Patal Nagar,
New Mandi, Muzaffarnagar
- 251001 (U.P.)

Regd. Office :
House No. 211-212,
Ground Floor, Block - A, Pocket 7
Sector - 17, Rohini - 110085



SILVERTOAN

PAPERS LIMITED

Dated- 18.01.2025

Certificate for material receipt for disposal through Energy Recovery

It is to certify that we have received the Refuse Derived fuel (RDF) set out below. Collected from M/s ECHO CLEAN ENVIRO SERVICES 1, Jahangir Patti, sujru Muzaffarnagar UTTAR PRADESH 251103 GSTIN /UN: 09ALNPH0402M1Z3 through our business associate M/s Vinayak Traders 61/68 First Floor Laxman Vihar Muzaffarnagar -251001 at our waste to energy plant Silvertoan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of **DECEMBER-2024**. M/s **ECO CLEAN ENVIRO SERVICE** has lifted the below mentioned material Dumpsite Address: Solid Waste Management facility, Nacchatar, Bhatinda Punjab, 151005 On Behalf Of Ecostan Infra Private Ltd. Office no-906A, 9th floor, pt no-A40 I-Thum Tower A Sec-62, Noida, 31 U.P.-201309 State:-U.P. code: 09. The same will be dispose off with the provisions of applicable laws.

Month	Type of Waste	Qty. Received (M.T.)
DECEMBER-2024	Refuse Derived fuel(RDF)	697.405(As Per Details Enclosed)

Thanking you with regards

For Silvertoan Papers Limited

Authorized signatory



Note: This is not an EPR certificate under Plastic Waste Management Rule as Amended

Works : 9th Km., Bhopa Road, Muzaffarnagar-251 001 (U.P.) INDIA ♦ Phone : +91-131-2468783, 9756768000, 9756769000

Fax : +91-131-2468784 ♦ e-mail : silvertoanpapers@gmail.com, silvertoanpapers@rediffmail.com

Regd. Office : D-201-A-1, The Nagarjuna Apartment, Chilla Regulator, Mayur Kunj, Delhi-110096 INDIA ♦ **CIN :** U21012DL1990PLC231573 .

**SILVERTOAN**
PAPERS LIMITED

Annexure-1

S.NO.	CHALLAN DATE	CHALLAN NO.	CHALLAN QUANTITY	TRANSPORTER NAME	VEHICLE NO.
1	15/12/2024	105	42.975	JHR ROADLINES	HR58C2089
2	15/12/2024	106	48.330	JHR ROADLINES	HR58D1205
3	15/12/2024	107	44.640	JHR ROADLINES	PB13BB9815
4	17/12/2024	115	44.710	JHR ROADLINES	HR58E8921
5	18/12/2024	118	45.720	JHR ROADLINES	HR58D1882
6	19/12/2024	121	50.195	JHR ROADLINES	HR58C2089
7	20/12/2024	126	43.810	JHR ROADLINES	HR58E8921
8	20/12/2024	127	40.695	JHR ROADLINES	HR58D8921
9	20/12/2024	128	47.130	JHR ROADLINES	HR58D1882
10	22/12/2024	133	42.560	JHR ROADLINES	HR58D8921
11	22/12/2024	134	43.565	JHR ROADLINES	HR58D1882
12	29/12/2024	166	44.875	JHR ROADLINES	HR58D1882
13	30/12/2024	174	42.975	JHR ROADLINES	HR58C2089
14	30/12/2024	175	37.925	JHR ROADLINES	HR58D3799
15	30/12/2024	176	38.150	JHR ROADLINES	HR58D9915
16	30/12/2024	177	39.150	JHR ROADLINES	HR58C8129
		TOTAL	697.405		

Thanking you with regards

**Works :** 9th Km., Bhopa Road, Muzaffarnagar-251 001 (U.P.) INDIA ♦ Phone : +91-131-2468783, 9756768000, 9756769000**Fax :** +91-131-2468784 ♦ e-mail : silvertoanpapers@gmail.com, silvertoanpapers@rediffmail.com**Regd. Office :** D-201-A-1, The Nagarjuna Apartment, Chilla Regulator, Mayur Kunj, Delhi-110096 INDIA ♦ **CIN :** U21012DL1990PLC231573

**SILVERTOAN**
PAPERS LIMITED

Dated- 06.02.2025

Certificate for material receipt for disposal through Energy Recovery

It is to certify that we have received the Refuse Derived fuel (RDF) set out below. Collected from M/s ECHO CLEAN ENVIRO SERVICES- 1, Jahangir Patti, sujru Muzaffarnagar UTTAR PRADESH 251103 GSTIN /UN: 09ALNPH0402M1Z3 through our business associate M/s Vinayak Traders 61/68 First Floor Laxman Vihar Muzaffarnagar -251001 at our waste to energy plant Silvertoan Papers Limited situated at 9th km, Bhopa Road Muzaffarnagar (U.P.) during the month of **JANUARY-2025**. M/s **ECO CLEAN ENVIRO SERVICE** has lifted the below mentioned material Dumpsite Address: Solid Waste Management facility, Naccharar, Bhatinda Punjab, 151005 On Behalf Of Ecostan Infra Private Ltd. Office no-906A, 9th floor, pt no-A40 I-Thum Tower A Sec-62, Noida, 31 U.P.-201309 State:-U.P. code: 09. The same will be dispose off with the provisions of applicable laws.

Month	Type of Waste	Qty. Received (M.T.)
JANUARY-2025	Refuse Derived fuel(RDF)	1400.865(As Per Details Enclosed)

Thanking you with regards

For Silvertoan Papers Limited

Authorized signatory

**Note: This is not an EPR certificate under Plastic Waste Management Rule as Amended****Works :** 9th Km., Bhopa Road, Muzaffarnagar-251 001 (U.P.) INDIA ♦ Phone : +91-131-2468783, 9756768000, 9756769000**Fax :** +91-131-2468784 ♦ e-mail : silvertoanpapers@gmail.com, silvertoanpapers@rediffmail.com**Regd. Office :** D-201-A-1, The Nagarjuna Apartment, Chilla Regulator, Mayur Kunj, Delhi-110096 INDIA ♦ **CIN :** U21012DL1990PLC231573



SILVERTOAN

PAPERS LIMITED

Annexure-1

S.NO.	CHALLAN DATE	CHALLAN NO.	CHALLAN QUANTITY	TRANSPORTER NAME	VEHICLE NO.
1	01/01/2025	193	49.430	JHR ROADLINES	HR58D3799
2	01/01/2025	194	53.620	JHR ROADLINES	HR58C2089
3	01/01/2025	195	52.950	JHR ROADLINES	HR58D9915
4	01/01/2025	196	52.145	JHR ROADLINES	HR58C8129
5	02/01/2025	203	46.460	JHR ROADLINES	HR58E8921
6	02/01/2025	204	50.990	JHR ROADLINES	HR58D8921
7	03/01/2025	209	49.100	JHR ROADLINES	HR58D1164
8	03/01/2025	210	45.765	JHR ROADLINES	HR58C9029
9	03/01/2025	212	52.990	JHR ROADLINES	HR58D1882
10	03/01/2025	213	47.185	JHR ROADLINES	HR58C8129
11	03/01/2025	214	43.405	JHR ROADLINES	HR58D9915
12	03/01/2025	215	46.010	JHR ROADLINES	HR58D3799
13	04/01/2025	221	46.825	JHR ROADLINES	HR58C2089
14	05/01/2025	229	43.120	JHR ROADLINES	HR58E8921
15	05/01/2025	230	42.580	JHR ROADLINES	HR58D8921
16	06/01/2025	237	48.445	JHR ROADLINES	HR58D1205
17	06/01/2025	238	46.300	JHR ROADLINES	HR58C9029
18	07/01/2025	243	46.655	JHR ROADLINES	HR58C2089
19	07/01/2025	244	44.890	JHR ROADLINES	HR58D8921

logan



Works : 9th Km., Bhopa Road, Muzaffarnagar-251 001 (U.P.) INDIA ♦ Phone : +91-131-2468783, 9756768000, 9756769000

Fax : +91-131-2468784 ♦ e-mail : silvertoanpapers@gmail.com, silvertoanpapers@rediffmail.com

Regd. Office : D-201-A-1, The Nagarjuna Apartment, Chilla Regulator, Mayur Kunj, Delhi-110096 INDIA ♦ CIN : U21012DL1990PLC231573



SILVERTOAN

PAPERS LIMITED

20	07/01/2025	246	44.295	JHR ROADLINES	HR58D1882
21	08/01/2025	252	44.350	JHR ROADLINES	HR58C9029
22	08/01/2025	253	44.860	JHR ROADLINES	HR58D1205
23	09/01/2025	259	47.165	JHR ROADLINES	HR58D8921
24	09/01/2025	260	43.700	JHR ROADLINES	HR58D1882
25	11/01/2025	271	48.120	JHR ROADLINES	HR58C9029
26	11/01/2025	272	47.925	JHR ROADLINES	HR58D1205
27	13/01/2025	277	43.990	JHR ROADLINES	HR58C2089
28	13/01/2025	278	42.445	JHR ROADLINES	HR58E8921
29	13/01/2025	281	41.000	JHR ROADLINES	HR58D1882
30	13/01/2025	284	44.150	JHR ROADLINES	HR58D8921
		TOTAL	1400.865		

Thanking you with regards

For Silvertan Papers Limited

Authorized signatory



Works : 9th Km., Bhopa Road, Muzaffarnagar-251 001 (U.P.) INDIA ♦ Phone : +91-131-2468783, 9756768000, 9756769000

Fax : +91-131-2468784 ♦ e-mail : silvertanpapers@gmail.com, silvertanpapers@rediffmail.com

Regd. Office : D-201-A-1, The Nagarjuna Apartment, Chilla Regulator, Mayur Kunj, Delhi-110096 INDIA ♦ CIN : U21012DL1990PLC231573

AGREEMENT FOR CO-PROCESSING OF SEGREGATED RDF / PLASTIC WASTE

THIS AGREEMENT IS MADE AT NOIDA ON THIS 18TH DAY OF SEPTEMBER-2024 between **ECOSTAN INFRA PVT. LTD. (M.S)** which is the having its Principal place of business at 9th Floor, Office No. 906A, Plot No. A-40, I-THUM TOWER-A, Sector 62, Noida, Gautam Buddha Nagar, Uttar Pradesh, 201309 (hereinafter called as "**ECOSTAN INFRA PVT. LTD.**") which expression shall, unless repugnant to the context, include its successors and permitted assigns.

...**First Party**

AND

Shree Cement Ltd., a public listed company incorporated under the provisions of the Companies Act, 1956, having its registered office at Bangur Nagar, Post Box No. 33, Masuda Road, Andheri Deori, Beawar, PIN – 305901, Rajasthan, and Corporate office at Epitome Tower – B, 9th Floor, Building No. 5, Cyber City, DLF Phase-2, Gurugram, Haryana -122002 a marketing office at 119, Hans Bhawan, Bahadur Shah Zafar Marg, New Delhi (hereinafter called as '**SCL**') which expression shall unless repugnant to the context or meaning thereof include its successors-in-business, assigns, executors and administrators.

...**Second Party**

ECOSTAN INFRA PVT. LTD. and **SCL** are hereinafter individually referred to as a "**Party**", and collectively referred to as the "**Parties**".

For **ECOSTAN INFRA PVT. LTD**
Authorised Signatory



WHEREAS:

- A. ECOSTAN INFRA PVT. LTD. is engaged in the business of collection, segregation, handling, storage, transportation of **Segregated RDF / Plastic Waste**.
- B. SCL is in the business of manufacturing and selling of different types and grades of cement and has the capability to dispose of waste materials in an environment friendly manner through co-processing in cement kilns located at various locations.
- C. In support of the pious intent of the government to free India from single-use plastic waste and conserve environment in the public interest, SCL is willing to co-process **Segregated RDF / Plastic Waste** supplied by **ECOSTAN INFRA PVT. LTD.** for disposal to **SCL's** Cement Plant located in **Ras & Beawar, Rajasthan** at: -

Unit Name	State	Name & Address
Beawar	Rajasthan	M/s. Shree Cement Ltd, Bangur Nagar, Beawar – 305901, Ajmer, Rajasthan (India)
Ras	Rajasthan	M/s. Shree Cement Ltd, Bangur City, Ras, Tehsil: Jaitaran – 306107, Pali, Rajasthan (India)

- D. Aforesaid SCL cement plant(s) have obtained Consent to Establish and Consent to Operate along with a valid authorization for co-processing of hazardous and other wastes under HOWM Rules, 2016.
- E. SCL has agreed to Co-process the waste at its cement Kilns in the public, social and environmental cause under compliance of Extended Producer Responsibility (EPR) as per Plastic Waste Management (PWM) Rules and Solid Waste Management (SWM Rules.) For this purpose, SCL commits itself to make requisite capital and other investments to ensure the sustainable use of the **Segregated RDF / Plastic Waste** and thereby contribute to the aforementioned social cause.
- F. Thus both the Parties jointly enter into this agreement while observing their respective commitments in public, social and environment interests in consonance with the prevailing laws in force. ECOSTAN INFRA PVT. LTD. promises to provide **Segregated RDF / Plastic Waste** in consonance with this agreement. In turn, SCL commits itself and promises to co-process the **Segregated RDF / Plastic Waste** at its cement kilns while committing to make requisite capital and other investments for this purpose, which shall be good and valuable consideration for each other.

NOW, THEREFORE, in consideration of the mutual agreements, promises, covenants, representations and warranties set forth in this agreement, the receipt and sufficiency

of which is acknowledged by the Parties, the Parties hereby agree as follows:

1. Scope of Supply:

During the Term, the **ECOSTAN INFRA PVT. LTD.** shall supply **Segregated RDF / Plastic Waste** to SCL as per the following specifications and acceptable limits mentioned below:

S.N.	Parameter	UOM	Acceptance limit- all plants
1	GCV (As received)	KCal/Kg	GCV 2500-3000
2	Loading & Unloading		Loading at source is in scope ECOSTAN INFRA PVT. LTD. and Unloading at receiving end is in scope of SCL.
3	Location of supply/availability	From	Bhatinda
4	Quantity Commitment of Segregated RDF / Plastic Waste per Month (Indicative)	MT	1200 MT/Month (However qty. may increase/decrease with mutual consent) As per supply and delivery clause -3
5	Size	mm	To be suitable for Shredding (50mm-300 mm varied in width) NO
6	Moisture	%	Max. Monthly Avg. Moisture < 25%(Other than rainy Season) & < 30% (rainy Season)
7	Ash	%	If average monthly Ash(%) exceeds 20% , It will be prerogative of SCL to discontinue receipt.
8	Chloride	%	< 2 %
9	Supply Prospects		SCL may discontinue lifting of Segregated RDF / Plastic Waste with prior intimation If Quality parameters is found less than desired level

1.1 The Parties agree that the ECOSTAN INFRA PVT. LTD. shall ensure that the specifications as per **Table 1** above in the Segregated RDF / Plastic Waste shall be maintained on monthly average basis. It is further agreed that if the quality of Plastic Waste is not within the permissible limits, then SCL shall be entitled to discontinue/Stop the supplies of Plastic Waste after intimation of one week to

ECOSTAN INFRA PVT. LTD. It is agreed and understood between Parties that it shall be prerogative of the SCL to decide the same unilaterally.

- 1.2 The Parties agree that the Segregated RDF / Plastic Waste supplied by **ECOSTAN INFRA PVT. LTD.** should be free from any of the banned items listed in the **Annexure B** attached herein, and must be segregated and free from construction and demolition waste and inert material like stones, glass, inert, metals etc.
- 1.3 The Parties agree that any Green Benefits including Green Credits, Carbon Credits, subsidies and/or other benefits of any nature arising from the procurement/use of above Segregated RDF / Plastic Waste supplied shall be solely claimed by SCL. These benefits could be related to CDM, PAT, CO2, EPR, Bio mass use, etc. as per applicable laws.

2. Commercial terms:

- 2.1 INR 100/MT excluding GST shall be paid by SCL for Ras & Beawar location, Specifying the parameters as per Specifications mentioned in **Table 1**.
- 2.2 Loading and Transportation of Segregated RDF / Plastic Waste is in the Scope of M/s ECOSTAN INFRA PVT. LTD.
- 2.3 Unloading at receiving end is in the scope of SCL.
- 2.4 Taxes shall be deducted as per applicable rules.
- 2.5 The Charges as per Clause 2.1 may be reviewed annually as per mutual agreement.
- 2.6 Invoicing for services rendered shall be done by M/s ECOSTAN INFRA PVT. LTD. on 30 days billing cycle basis and payment will be made within 15 days of receipt of invoices.

3. Supply and Delivery:

- 3.1 **Quantity**- ECOSTAN INFRA PVT. LTD. will provide Segregated RDF / Plastic Waste for SCL Plants and align vehicles as per the schedule intimated by SCL's representative over e-mail. Initially SCL will accept a trial quantity, which will be tested for quality determination at SCL laboratory for usage through Co-processing as per guidelines. The feedback for improvement will be given to you for quality improvement and necessary action at your end. After meeting the specified criteria stipulated by SCL, the supplies will be started, and the schedule for increase in quantity supply will be informed accordingly. SCL reserves the right to alter the quantity supply as per plant requirement depending of Plant operations, Annual/Monthly Shut Downs or any weather related constraints. However, SCL will inform the first party 5 days prior to alter the quantities.
- 3.2 **Delivery**
 - 3.2.1 The delivery schedule of Segregated RDF / Plastic Waste shall be prepared in agreement with both parties on monthly basis.
 - 3.2.2 In case of any change in the mutually agreed delivery schedule by parties, then the affected party will intimate to the other Parties and all parties will discuss and arrive at mutually agreed solution to deal the situation.

- 3.2.3 The Transportation of the Segregated RDF / Plastic Waste to the SCL's plant location shall be at the cost and responsibility of the ECOSTAN INFRA PVT. LTD. and at no cost to SCL. The M/s ECOSTAN INFRA PVT. LTD. shall ensure that the vehicle is loaded at the earliest with the quality Waste as per specifications under clause 1. Notwithstanding the aforesaid, ECOSTAN INFRA PVT. LTD.) shall continue to bear 100% risk of any items that are not ordered by the SCL and the items that do not conform the specifications in terms of clause 1 of the agreement.
- 3.2.4 The dispatch documents shall be prepared by the ECOSTAN INFRA PVT. LTD. while complying with the requirements of applicable laws, including those required by Pollution Control Boards or other departments for the transportation of the material.
- 3.2.5 ECOSTAN INFRA PVT. LTD. shall obtain all requisite approvals for supplying and dispatching the Segregated RDF / Plastic Waste to SCL as per applicable rules and comply with them. SCL shall obtain statutory registrations and approvals from concerned authorities for co-processing the Segregated RDF / Plastic Waste in its factories and comply with all applicable laws in this regard.
- 3.3 Documents to be provided by the Parties**
- 3.3.1 ECOSTAN INFRA PVT. LTD. shall ensure that Segregated RDF / Plastic Waste is weighed at its own facility and issue necessary challan / Dispatch documents like Lorry receipt, E way bill, sourcing weighment slip, on requirement Vehicle photos with geo tag, proof of delivery etc. SCL shall arrange for, unloading and storage of the material at it factories. The weighing of the Segregated RDF / Plastic Waste shall be carried out and recorded at Weighbridge located at M/s ECOSTAN INFRA PVT. LTD..
- 3.3.2 M/s ECOSTAN INFRA PVT. LTD. shall at the beginning of each month, issue to the SCL Dispatch quantity details during the term of this agreement.
- 3.3.3 M/s ECOSTAN INFRA PVT. LTD. shall provide to SCL all the necessary documents required for transportation of Segregated RDF / Plastic Waste like E-Way bills, GST Invoice, Challan copy if any, Weighment slip.
- 3.3.4 SCL shall be responsible for unloading, Storing, Pre-Processing, and Co-processing of Segregated RDF / Plastic Waste through Co-Processing in its kiln in the cement plants.
- 3.3.5 SCL shall at the beginning of each month during the Term of this agreement, issue to the ECOSTAN INFRA PVT. LTD. upon their request, a Certificate of Co-Processing of the Plastic Waste/Segregated RDF received for Co-Processing during the previous month in the format set out in **Annexure A** attached to this agreement.

3. Term and Validity of the Agreement

- 4.2 The Agreement will be valid from **18TH September -2024 to 17TH September-2025 (for 01 Years)** or till further period, The Agreement may be amended by written consent of all the Parties to the Agreement.

4. Testing of quality Parameters

- 5.1 Each consignment of Segregated RDF / Plastic Waste shall be tested by SCL for the parameters, and Results as per SCL laboratory shall be final and binding. However, in case of huge variation (+/- 5%) in results against parameters specified in above Table 1, Parties shall be entitled for joint sampling and testing at SCL's lab or any other third party lab.
- 5.2 Pre-shipment inspection: SCL shall be entitled to inspect the consignment prior to dispatch (including third party inspection) at site or source location of if required. However, SCL will inform the first party 5 days prior to alter the quantities.

5. Point of Contact: M/s ECOSTAN INFRA PVT. LTD. and SCL shall nominate persons who should act as points of contacts (SPOCs) during the term of the Agreement.

6. Force Majeure

- 7.1 Neither party shall be considered in default in the performance of its obligation under the Agreement, if such performance is prevented or delayed on account of war, civil commotion, strike, epidemics, pandemic, accidents, fires, unprecedented floods, earth quake, more than 15 days' plant shutdown or because of promulgation of any law or regulations by the Government, unforeseen breakdowns, operational and maintenance stoppages at the Second Party's Cement Plant or on account of Acts of God.
- 7.2 At the time of occurrence of a force majeure condition, the affected party shall give a notice in writing with documentary proof within Ten (10) days from the date of occurrence of the force majeure condition indicating the cause of force majeure condition and the period for which the force majeure condition was likely to subsist. This agreement shall remain suspended during the period of force majeure. However, if the reason continues more than ninety (90) days, the parties hereto may mutually agree to modify the terms of the Agreement or terminate the same. On such termination, SCL/ M/s ECOSTAN INFRA PVT. LTD. shall be obliged to settle all dues to other party as the case may be.

7. Settlements of Disputes

- 7.1 Any disputes, differences, and doubts whatsoever which may arise between the parties hereto under this Agreement shall be resolved amicably within 30 days. Failing an amicable solution, the dispute may be referred to an arbitration by a sole arbitrator, appointed mutually by the Parties, whose decision and Award shall be final and binding on both the Parties. Such arbitrator shall have the power to make interim Award/s have summary powers, as well as power to make Award/s without giving reasons. The arbitration will be in English language. All such arbitration proceedings shall be held at New Delhi and shall be in accordance with and subject to the provisions of the Arbitration and Conciliation Act, 1996 or any statutory modification(s), re-enactment thereof for the time being in force. The Parties shall endeavor to settle by mutual consultation any claim, dispute, including any Dispute with respect to the existence or validity hereof, the interpretation hereof, the activities performed under the Agreement, or the breach of the Agreement. Any Dispute which cannot be settled within Thirty (30) days of consultation as provided written notice to that effect to the

other Party and such arbitration shall be conducted at place mutually decided by all parties in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

- 7.2 The Parties agree that the award passed by the arbitration panel shall be binding upon the Parties, and that the Parties shall not be entitled to commence or maintain any action in any Court of Law in respect of any matter in Dispute arising from or in relation to the Agreement, except for the enforcement of an arbitral award or for seeking injunctive relief or in case of appeal against arbitral awards passed by an arbitration panel pursuant to this Clause.

8. Compliance with Law:

- 8.1 Each party represents and warrants that in performance of this agreement it shall comply in all respects with all applicable law, including but not limited to such party's respective consents and authorizations received by the respective State Pollution Control Board, as such may be amended from time to time, and/or any other authority. **M/s ECOSTAN INFRA PVT. LTD.** confirms that it has a valid authorization under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 r/w the Guidelines for Pre-Processing and Co-Processing of Hazardous and Other Wastes in Cement Plant obtained from relevant authorities including State Pollution Control Board in order to undertake the activities contemplated under this Agreement.
- 8.2 **M/s ECOSTAN INFRA PVT. LTD.** undertakes that adequate measures are to be taken to contain contaminants and prevent accidents and persons working at the site must be provided with the training, equipment and safety measures. SCL undertakes to develop and implement effective controls to prevent, monitor and minimize emissions when processing waste and / or AFR. Each party shall promptly inform the other of any amendment, revocation, closure notice or any other change of its consent(s) and authorization(s) granted by a State PCB and/or any other authority having a bearing on the performance of this agreement.

9. Indemnity

- 9.1 **M/s ECOSTAN INFRA PVT. LTD.** shall defend, indemnify and save harmless SCL and their directors, employees and agents from and against any and all claims, demands, fines, loses, damages, costs, penalties, expenses, actions, suits or proceedings, injuries, monetary liability on account of death of any person, cost of response to any governmental inquiry, liability for loss of or damage to property and reasonable attorney and consulting fees and costs relating to any of the forgoing resulting from the act or omission, breach or nonconformance by either party with the provisions contained in the Agreement or any statutory non-compliance. The foregoing indemnification shall not apply to the extent that such losses, expenses, claims, actions, damages or liabilities to which SCL may be subject were caused by the gross negligence, fraud or willful misconduct of SCL.

10. Non-Waiver

- 10.1 Any delay or omission on the part of each Party in exercising any rights provided under applicable laws or under this Agreement shall not impair such rights or operate as a waiver thereof. The partial exercise of any right provided under applicable laws or under the Agreement shall not preclude any other or further exercise thereof or the exercise of any other rights under the Agreement.

11. Relationship

11.1 It is understood that this Agreement between the parties shall be on a principle to principle basis. None of the provisions of this Agreement shall be deemed to constitute a joint venture or a partnership or even agency between the parties hereto and party shall have any authority to bind the other or will be deemed to be agent of the other party in any way.

12. Notice

12.1 Unless otherwise provided in the Agreement, any notice, report or other communications given or made under or in connection with the matters contemplated by or arising herein, shall be deemed to have been duly given or made if sent by personal delivery or by facsimile transmission confirmed by email or upon receipted delivery at the address of the relevant Party.

13. Applicability

13.1 Any Purchase Orders issued for the transaction mentioned herein in this document shall be subject to the terms herein.

14. Non-Exclusive Transaction

14.1 This Agreement is nonexclusive in nature. The parties are free to enter into mutual understanding with any of the third parties for transaction of similar nature.

15. Child Labor (Prohibitions & Regulations) Act, 1986 and Rules 1950-

15.1 Both parties undertake oath and declares that they shall not employ children, prison labor, indentured labor, bonded labor or use corporal punishment or other forms of mental and physical coercion as a form of discipline.

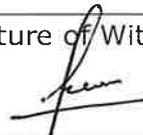
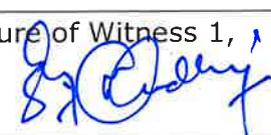
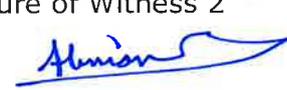
16. Jurisdiction:

16.1 Courts at Beawar (Rajasthan) shall alone have the jurisdiction to the exclusion of all other Courts.

17. Termination of agreement:

17.1 Either party shall have the right to terminate the MOU by giving 60 days' written notice to the other party.

SIGNED AND DELIVERED for and on behalf of-

<p>For ECOSTAN INFRA PVT. LTD. (M.S)</p> <p>For ECOSTAN INFRA PVT. LTD  Authorized Signatory</p>	<p>For Shree Cement Limited</p> <p> Authorized Signatory</p>
<p>Signature of Witness 1, </p>	<p>Signature of Witness 1, </p>
<p>Signature of Witness 2 </p>	<p>Signature of Witness 2 </p>

Annexure A

CERTIFICATE OF CO-PROCESSING of Plastic Waste (To be given by SCL)

This is to certify that we have taken receipt of the ----- MT of **Segregated RDF / Plastic Waste** received from. **ECOSTAN INFRA PVT. LTD. (M.S)** for Co-processing in our Cement Kiln during the period from-----to ----- . The same would be safely and completely Co processed upon receipt and thereafter will not exist.

Authorized Signatory

.....

Certificate of Co-Processing

Issued to:

Reference Invoice No...

Annexure B
List of Banned Items

The **Segregated RDF / Plastic Waste** dispatched by **First Party** shall not contain following items that are listed as banned items for Co-processing.

- 1.** Anatomical and infectious health care Wastes (Bio-medical waste)
- 2.** Asbestos-containing Wastes
- 3.** Bio-hazardous Wastes
- 4.** Electronic Scrap
- 5.** Entire Batteries
- 6.** Explosives and ammunition / weapons
- 7.** High-concentration Cyanide Wastes
- 8.** Mineral Acids
- 9.** Radioactive Wastes
- 10.** Unsorted Municipal Garbage
- 11.** Self-reactive / thermally unstable compounds / organic peroxides exhibiting explosive properties